

Name of the corporate debtor: Buoyant Technology Constellations Private Limited

CIN : U45201KA2007PTC043436

Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)

List of Financial Creditors as on: 15-10-2024

Sl. No.	Name of creditor	Nature of claim	Details of Amount claimed				Amount of claim admitted (Provisional)	Amount of claim under verification	Remarks
			Principal	Interest	Penal Interest	Total			
SECURED FINANCIAL CREDITORS									
1	LIC Housing Finance Limited	Financial claim - Secured	2,22,00,00,000	1,11,81,02,911	81,79,62,871	4,15,60,65,782	4,15,60,65,782	0	
2	Piramal Capital and Housing Finance Limited	Financial claim - Secured	1,62,06,10,362	46,49,26,872	11,68,65,094	2,20,24,02,328	2,20,24,02,328	0	
Total			3,84,06,10,362	1,58,30,29,783	93,48,27,965	6,35,84,68,110	6,35,84,68,110	0	
UNSECURED FINANCIAL CREDITORS									
1	Trigger Supply Private Limited	Financial claim - UnSecured	15,00,00,000	1,04,87,466	15,46,53,066	31,51,40,532	31,51,40,532	0	
2	Gaurav Commodeal Private Limited	Financial claim - UnSecured	24,50,00,000	3,93,22,500	11,37,97,641	39,81,20,141	39,81,20,141	0	
3	Ayaas Trade Service Private Limited	Financial claim - UnSecured	1,24,49,49,679	10,46,98,227	0	1,34,96,47,906	0	1,34,96,47,906	Response from Claimant on queries awaited
Total			1,63,99,49,679	15,45,08,193	26,84,50,707	2,06,29,08,579	71,32,60,673	1,34,96,47,906	

Note:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. Kindly note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [C.P.(IB)No.98/BB/2024] has been stayed as per the interim order of the Hon'ble Karnataka High Court in the case no. WP 24478/2024 (KAHC010518302024).